

**BEFORE THE HON'BLE NATIONAL GREEN**  
**TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.**

O.A. No.391 OF 2019

IN THE MATTER OF: -

SND Public School, Palwal.

.....Applicant

Versus

State of Haryana & Ors.

.... Respondents

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Filed by: -

New Delhi

Dated 20.04.2021

ANIL GROVER,  
ADDL. ADVOCATE GENERAL HARYANA  
A-174, Second floor, Defence colony  
New Delhi-24

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**REPORT ON BEHALF OF MUNICIPAL COUNCIL,**  
**PALWAL IN COMPLIANCE OF ORDER DATED**  
**14.07.2020**

**MOST RESPECTFULLY SHOWETH: -**

1. That the present O.A has been filed by the applicant seeking directions to stop dumping of the waste, and removal of the legacy waste from the site in question. In reply to contents of O.A., detailed report dated 17.12.2019 and progress report dated 13.07.2020 have already been filed before this Hon'ble Tribunal. This Hon'ble Tribunal after considering the reports on record, passed the order dated 14.07.2020.



In compliance of order dated 14.07.2020, the Directorate of Urban Local Bodies, directed the Deputy Commissioner, Palwal and District Municipal Commissioner, Palwal for compliance of SWM Rules 2016. In compliance of Hon'ble NGT orders and directions given by the Directorate, The District Municipal Commissioner, Palwal (who joined the office on 19<sup>th</sup> august 2020) immediately took this task on priority and started monitoring the compliance of SWM Rules by Municipal Council Palwal through regular meetings and by giving strict directions and timelines to officers of MC Palwal. The detailed report w.r.t compliance of Solid waste management Rules 2016 is as under: -

**Factual position at the site:**

2. That the waste collected from the city Palwal was being dumped at Mustil No.17's Killa No.17/1, 24/2 of Mauja Meghpur (hereinafter referred as to site in question). This site was selected being most suitable site considering the distance from the habitation. At present 100 % Solid waste collected from MC Palwal is



being transferred to One MRF at Allahapur and two number MRF at Firojpur for processing and disposal. Besides this, Bioremediation and reclamation of legacy waste which was existing at the site in question has been started since 04 Dec 2020. Total three MRF have been constructed for processing of dry waste, 217 Compost Pit for processing of wet waste and horticulture compost pit in all parks have been constructed within MC Palwal limit.

3. That there are 31 Wards in the Palwal City with total population of 1,81,254 as per 2011 census. All 31 Wards including commercial and public places are covered under door-to-door collection.

**Action plan for disposal of present solid waste generated within MC Palwal:-**

4. That the category-wise action plan for waste collection and disposal as per solid waste management rule is as under: -

The main contents of the actions taken by the



Municipal Council, Palwal to upgrade the solid waste management System in the Municipal area of Town are as under: -

(i) That it is most respectfully submitted that Presently, 100% Door to door collection is being carried out by MC Palwal in all 31 wards including commercial and public places. The copy of the details in this aforesaid submissions are annexed as Annexure **A-1**.

**(ii) Source Segregation**

That it is humbly submitted that as explained above. All 31 wards of MC Palwal have been covered under waste segregation through compartmentalize waste collection and transportation vehicle and through three numbers MRFs.



Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure A-2.**

**(iii) Status of Public Sweeping in Municipal Council, Palwal**

In Municipal Council, Palwal, presently 267 sweepers are working for sweeping work. The sweeping work is carried out 1 time in residential areas and 2 times in commercial/public places daily. The night sweeping work on roads and in commercial areas is being done by MC manpower and other supporting machinery.

Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure A-3.**

**(iv) Status of Wet Waste**



**Processing:**

The amount of total solid waste generated is 100 TPD approximately within MC Palwal. In which total Quantity of collected Dry waste is 60 TPD approximately and total quantity of collected wet waste is 40 TPD approximately. presently there are 217 composite pit for processing of wet waste within MC Palwal limit which are being used for composting of wet waste.

Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure A-4.**

**(v) Status of Dry Waste Processing/MRF Facility:**

Municipal Council has already



established 03 MRF Facility at Allahapur (01 Nos MRF) and Firojpur (02 Nos MRF). Total capacity of each MRF for dry waste storage is about 20 TPD. The dry waste is being segregated in different categories/ fractions on the basis of their use as per solid waste management rules and norms.

Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure**

**A-5.**

**(VI) Bio Remediation of legacy waste and Scientific landfill:**

There was approximate 21000 Metric Tons of legacy waste present at the site in question of Municipal Council, Palwal. Work for Bio Remediation and Reclamation of legacy waste was started



vide "MC Palwal office" work order no 5216/MCP dated 04.12.2020 and appx 21000 Metric Ton of legacy waste has been remediated successfully. The Scientific landfill site is being developed by concerned agency as per work order.

Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure A-6.**

**(VII) Horticulture waste**

It is humbly submitted that Horticulture compost pits in all parks of Municipal Council Palwal have been constructed.

Copies of latest Pictures photographs of Ground Status Report are annexed.

**(VIII)** That along with arranging the aforesaid mechanism to carry out the Solid Waste Management in the Municipal Council, Palwal, several discussions and workshop and IEC activities are being held with the public



representative, Non-Governmental organization, Charitable and religious institutions and concerned Officers and agencies under the chairmanship of District Municipal Commissioner Palwal with the objective of spreading awareness and taking feedback about the compliance of Solid waste management rules 2016 in MC Palwal Area.

**(IX)** The Municipal authorities have tried their best for the smooth functioning of Solid Waste Management Project without any hindrance by keeping in view all the aspects leading to the management of legacy waste remediation in the Municipal area and Management of Door-to-Door waste collection, Source Segregation, Transportations and processing.

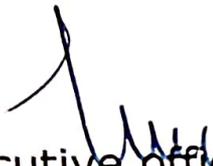
**(X)** At present MC Palwal has diverted daily generating solid waste within MC limit to MRFs at Village Allahapur and Firojpur for further processing and disposal.



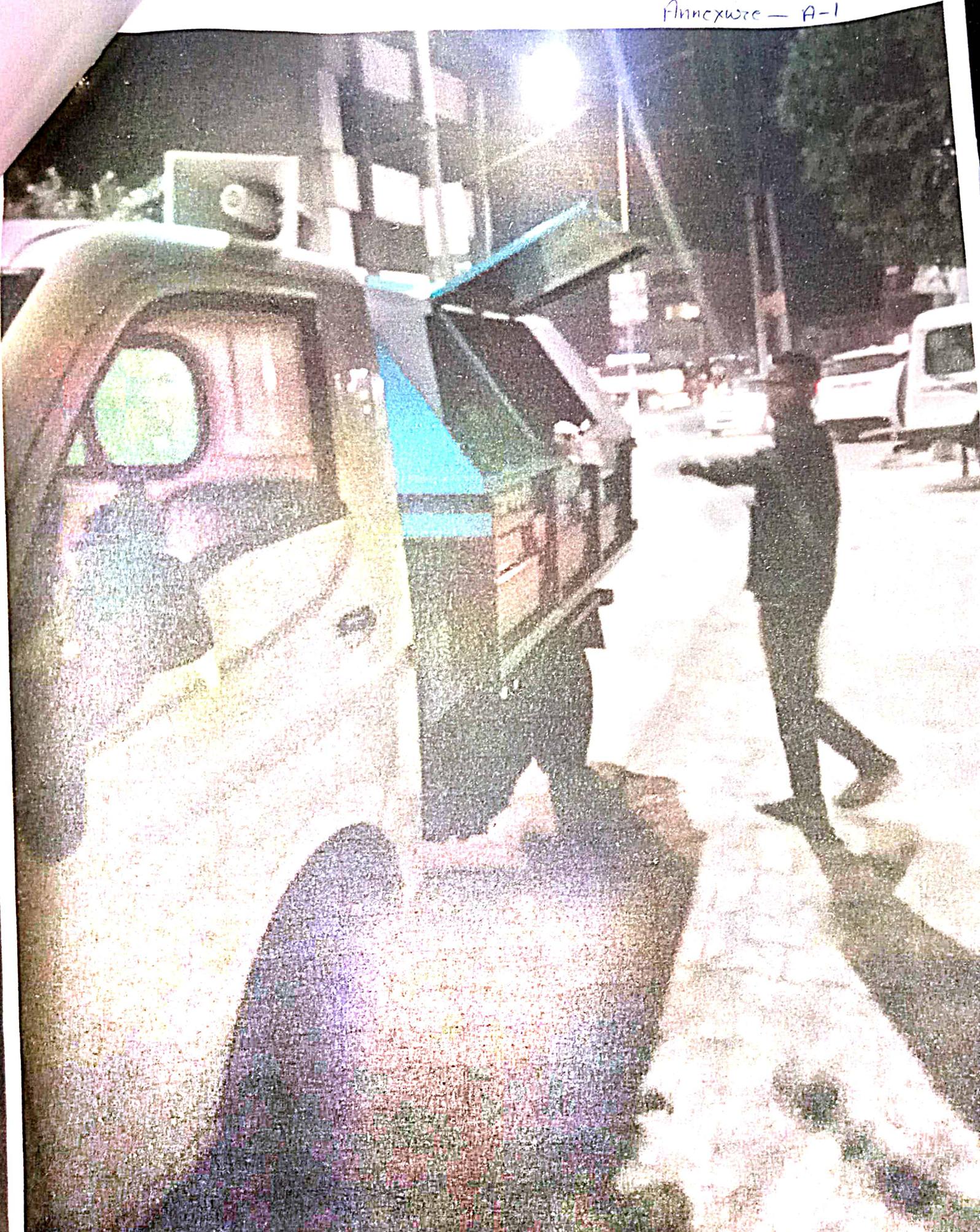
That in view of the submissions and averments made above, it is humbly submitted that the present Status Report pertaining to the Solid Waste Management System in area of Municipal Council Palwal may kindly be accepted. Further, the Municipal Council, Palwal is making sincere efforts to ensure the compliance of Solid waste Management Rules, 2016 under supervision of Directorate of Urban Local Bodies and District Municipal Commissioner Palwal.



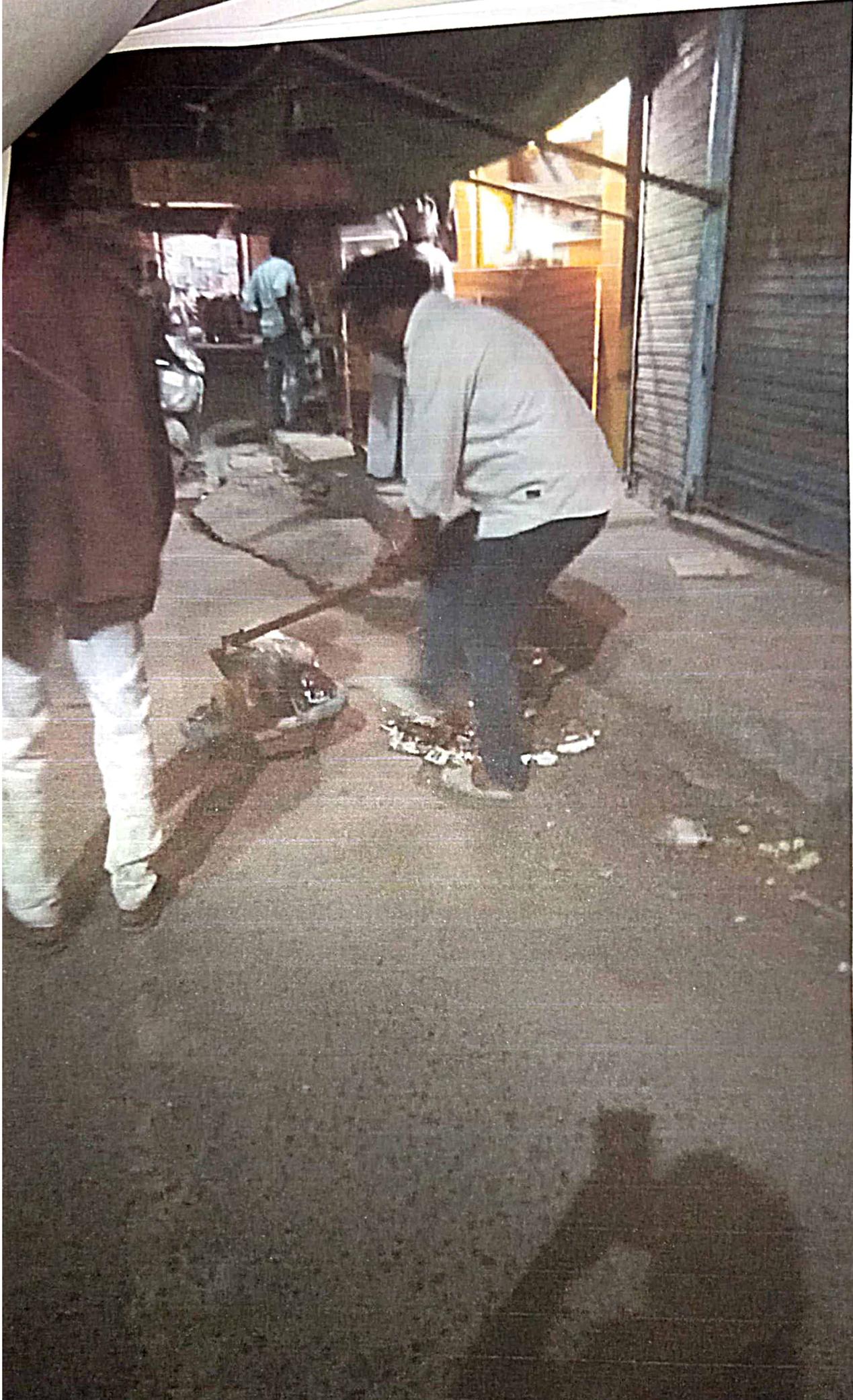
District Municipal Commissioner,  
Palwal.



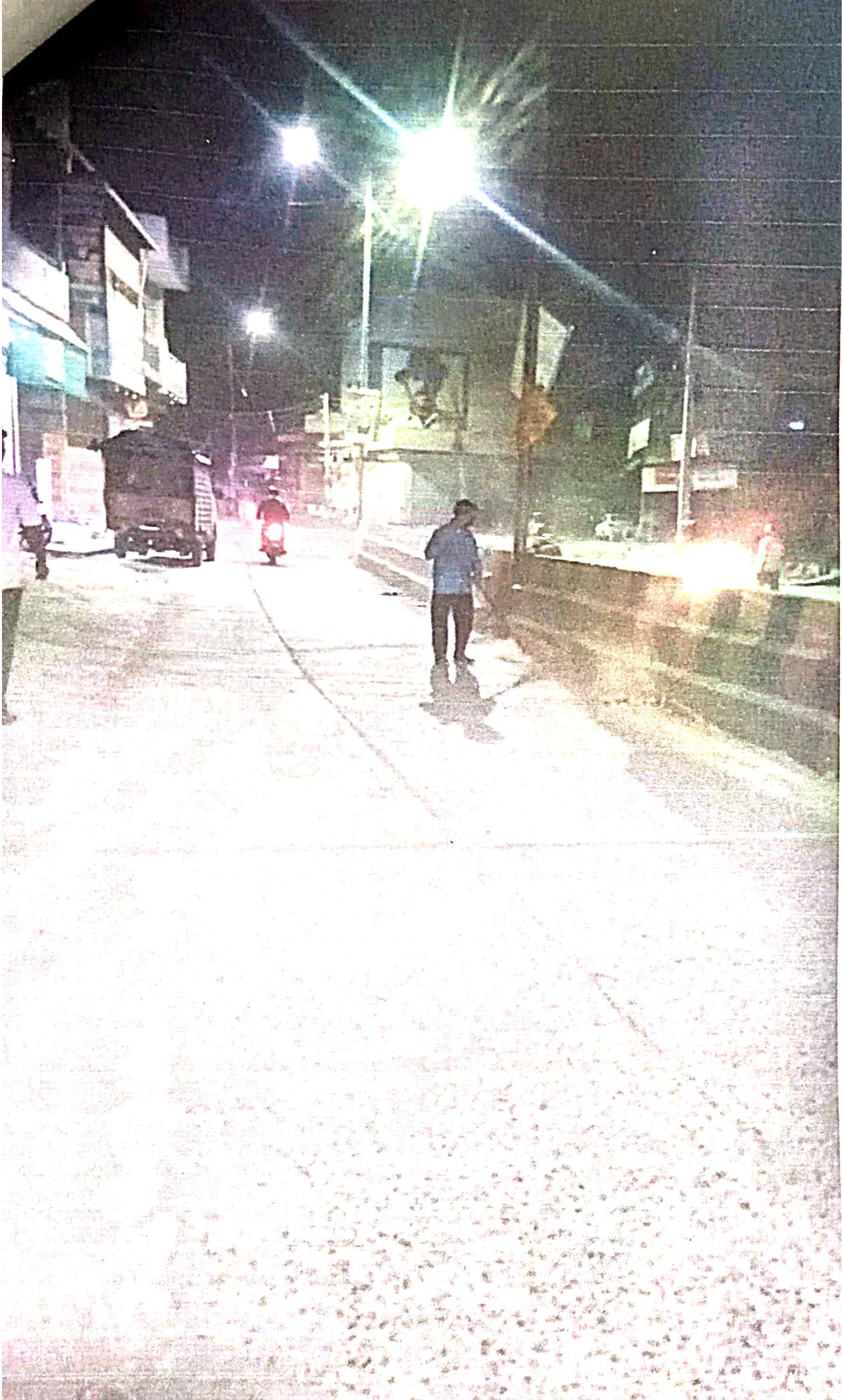
Executive officer,  
Municipal Council Palwal.







Annexure - 19-3



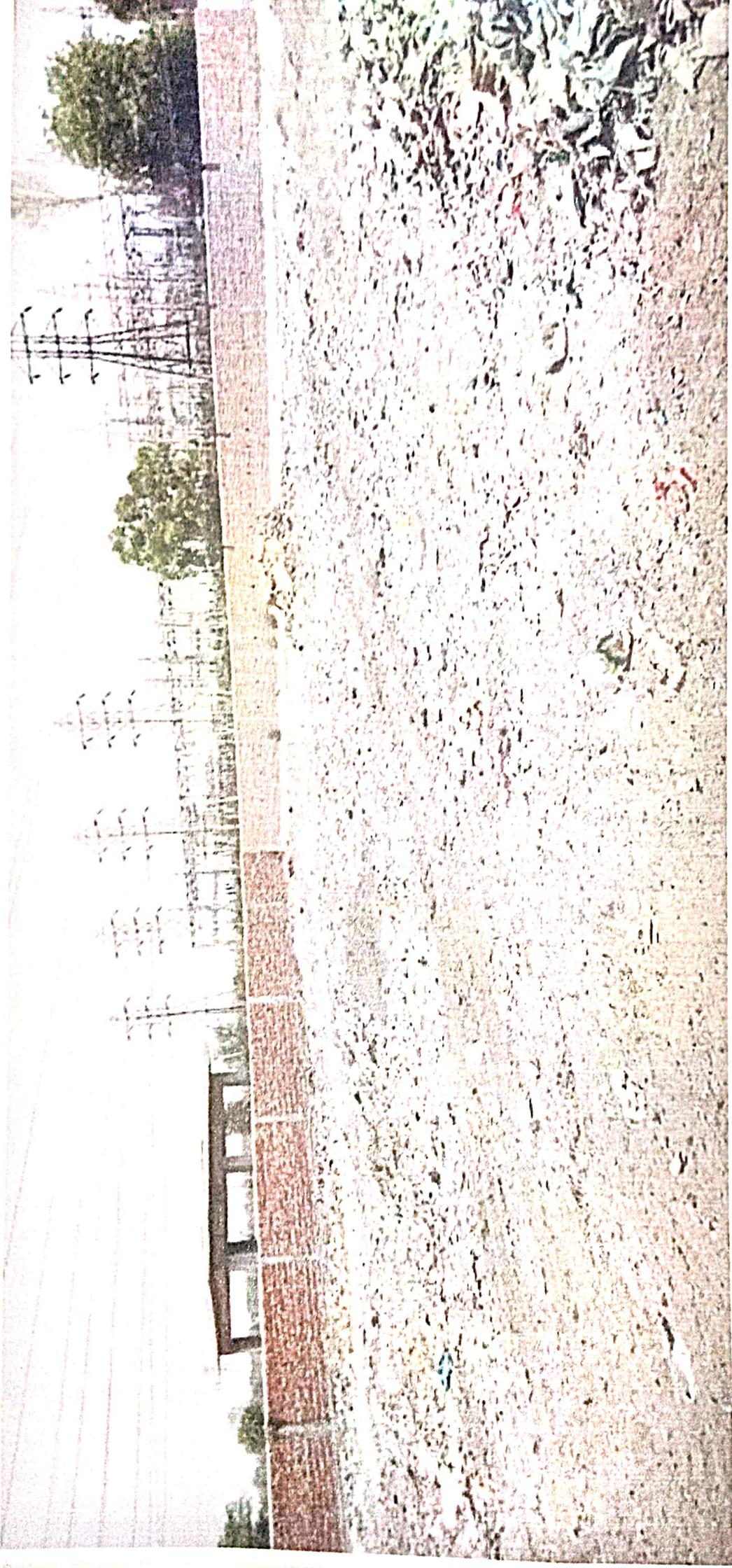
Amexuze - 19-4





Annexure - 19-6





करा शार्दूलावरवाहना। कात्यायनी शुभं दद्यादेवी दानवद्यातिनी।।

हैं जो 4 भुजाएं हैं। दाहिना हाथ अभय मुद्रा में और नीचे वर मुद्रा में है। हाथों में तलवार और कमल भी है।

# हिंदुओं में मुस्लिम भी करते हैं सजदा जेलिए लोग यहां पहुंच रहे हैं...

## 51 शक्तिपीठों में से एक और पाकिस्तान में हिंदुओं का सबसे बड़ा आस्था केंद्र

### हिंदुओं का मुस्लिम समुदाय भी माता का भक्त, इसे नानी का घर भी कहते हैं...

दक्षिण भारत में ही माता का पूजा किया जाता है। सिंधु नदी के किनारे स्थित है। यहां 12 साल पहले हिंगलाज आए, तो यहीं के होकर रह गए। भास्कर से बात करते हुए वे कहते हैं- 'बोते 12 सालों से भवन रहित दुनिया के कई देशों से यहां धरदलुओं को आते देख रहा हूँ। हिंगलाज यात्रा हिंदुओं के लिए उत्तरी की महत्वापूर्ण है जिन्हीं मुस्लिमों के लिए हज।' हिंगलाज माता कमेटी के महासचिव पं.सुगत अरलानी कहते हैं 'हम यहां की व्यवस्था सुधारते जा रहे हैं। हमारी विशेष गंवारण तटीय गजभागों को पूरा करने की है जो 653 किमी लंबा है और ग्वाटर तक फैला हुआ है।' अरलानी ने ही यहां 1988 में 4 दिन के मेले का आयोजन शुरू किया था। वहीं लक्ष्मेशा इलाके के डिप्टी कमिश्नर शकीर अहमद मंगल कहते हैं, 'वास्तविकी को सुरक्षा हमारी प्राथमिकता है। यहां रिमांट बनाने जा रहे हैं ताकि जयदा लोग आ सकें।'

भगवान राम ने भी किए थे यहां मां के दर्शन हिंगलाज गुफा जिस इलाके में है, वहां तीन ज्वालामुखी हैं। इन्हें गणेश, शिव और पार्वती के नाम से जाना जाता है। कश्मीर से गुरुदेवन 250 किमी दूर स्थित इस भक्ति में भगवान राम ने भी दर्शन किए थे। उनका अलावा एक गोरखनाथ, गुरुनाथक देव, दत्ता मखन जैसे आध्यात्मिक संत भी यहां आ चुके हैं। हिंगलाज देवी, हिंदू समाज को कुम्हरेवी भी है। एक अनुमान के अनुसार, भारत में इनकी आराध्य 1.5 लाख है और इन्में 80% राजस्थान और गुजरात में हैं।

है। जिस और चतुरस्रथी गुफा में पत्ता के ज्यादातर खनिज और गैस सम्पत्तियों पर कब्जा कर रखा है। बोते अंगरत में ही धोमला कच्ये में एक बंदूकभाने ने पाकिस्तानी सेना के 12 सैन्यों को गोलीबारी से भुन दिया था। ऐसी घटनाएं यहां अक्सर होती रहती हैं।

## दूध: दो भागों में बंटी पूजा एकस.

दूध ही खड़े रह गए तीन डिब्बे ट्रेन जम्मूतरी से अजमेर जा रही थी। ट्रेन सुबह 10 बजे गणेशगिर स्टेशन से खाना हुई थी। थोड़ी दूर जाते ही कर्पाती के च्वाट्ट खुलने में ट्रेन के पीछे के तीन डिब्बे ट्रेन से अलग हो गए और गाड़ी को भारी में बट गडे। इसमें पत्ता चलने ही लोगों पाथलट ने ड्रावर को सूचना दी। बाद में ट्रेन को स्टेशन पर लाकर अलग हुए तीन डिब्बों को जोड़ गया।

## दूध में नाम नहीं आने पर महिलाओं को चप्पलों से पीटा



रोपी

## सिंगल यूज प्लास्टिक पर देश में सबसे पहले इंदौर ने लगाया बैन, केंद्र सरकार दिसंबर बाद लगाएगी

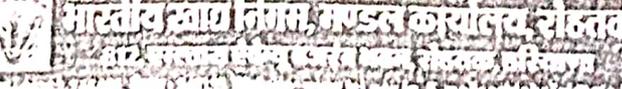
भारत सरकार द्वारा सफाई में नंबर 1 इंदौर अब सिंगल यूज प्लास्टिक पर बैन लागाने वाला देश का पहला शहर बन गया है। गुरुवार को निगम परिषद को बैठक में इस प्रस्ताव को वोट्स के चाट इस शर्त के साथ लागू किया गया कि जिन व्यापारियों ने सिंगल यूज प्लास्टिक को स्टॉक कर रखा है, उन्हें तीन महीने का समय दिया जाए। हालांकि सिंगल यूज प्लास्टिक पर केंद्र ने दिसंबर तक जागरूकता के लिए समय दिया है।

### कायाकरियाववाह परिषद पलवल

इस संस्थान को अनुभव प्राप्त सुविधा प्रदान किया जाता है कि निगम/परिषद/संस्थान/संस्था/स्थानीय निगम/प्रभाग की अधिस्तृणा संख्या 282013 और दिनांक 2008-2013 का 3-मासिक हरेकालक अ अमर 10 मद्राजीन से कम मंडाई की पाठिपेण व प्लास्टिक का प्रयोग टूल रूप में प्रतिबंधित कर दिया गया है एव SWM (Solid Waste Management) विभाग 2015 पूर्ण रूप से लागू कर दिए गए हैं। अस्तृणाता करतो/पेलिपेण का प्रयोग करतो/बंदतो/मजाला करतो/बंभात आदि पाठे जग पर नियमानुसार अनुमन किया जाएगा। अनुमन अदा ना करतो पर केल मानकीय मानागत में टावर 10 दिन आएगा। अिपतवे तजे व लये का साथ साथ जमिगत रूप से दिग्गार प्राम।

आपित- नगर परिषद पलवल क्षेत्र के सभी भागिकां से अनुरोध है कि शहर को साफ-सुथरा रखने में नगर परिषद पलवल का सहयोग कर लें। प्लास्टिक/पेलिपेण का उपयोग न करें। प्लास्टिक/पेलिपेण की जमाम कमरत से बच लें व लये का साथ साथ जमिगत रूप से दिग्गार प्राम।

कार्यकारी अधिकारी  
नगर परिषद पलवल



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# Municipal Council, Palwal



To : M/S Peoples Association for Total Help and youth Applause  
RZ II 15/9, Gurudwara Road, Mahavir Enclave  
Palam Village S.O, South west Delhi

Memo No 5216-17-MCP

Dated 04/12/2020

**SUBJECT: WORK ORDER FOR BIO REMEDIATION AND RECLAMATION OF  
EXISTING LEGACY WASTE DUMPSITE AT VILLAGE MEGHIPUR IN  
MC PALWAL**

Please refer tender ID 2020\_Hry\_147496\_1 dated 12.10.2020 and Worthy DMC, Palwal office letter No.1330/DMC/PWL dated 04.12-2020. This is to inform you that work cited as above has been allotted to you at the following rates and conditions :-

Tender rates : @ Rs 947.00/- per MT

Approved rates : @ Rs 669.00/- per MT vide DGULB letter No.XEN-I/BR/DGULB /2020/6045 dated 03-12-2020.

Total Project Cost: Rs.1,26,44,100/-

**TERMS AND CONDITIONS :-**

- 1 You have to make an agreement with Municipal council Palwal within Three days after receipt of work order.
- 2 You are directed to start the work within 7 days from issue of this work order.
- 3 Agency has to ensure that there should be no violation of any order of any court and Hon'ble NGT and all the legacy waste should be processed and disposed off as per SWM rules 2016 and as per the guideline of HSPCB and CPCB.
- 4 The work should be completed before 07.04.2021 positively.
- ✓ 5 Sanitary Land fill site (SLF) is to be developed by the agency for the disposal of inert and is to be constructed as per the norms/specification prescribed by the central Public Health and Environmental Engineering Organisation (CPHEEO) / Central Pollution control Board (CPCB)
- 6 The fraction arising out of the processed waste such as RDF Compost/Soil enrich C&D waste and inert are being disposed off scientifically as per the norm of CPCB & SWM rule 2016. Due sampling of the soil enriches/compost etc. is being done by the concessionaire as per CPCB norms.
- 7 The agency has to prepare proper record of quantity of the processed waste and same will be recorded in measurement book by the concerned JE and checked by AE/ME/XEN.



## Municipal Council, Palwal

- 8 The agency shall ensure that daily processing of waste should be of such quantity that the total waste be processed within the prescribed time frame i.e. 07 /04/2021 as given by the Hon'ble NGT.
- 9 The agency shall ensure the standard of the fraction arising after Bio Remediation of the legacy waste such as recyclable , RDF inert and compost etc fulfilling the norms of MoEF , CPCB or other Govt , departments and the fractions are transported in the covered vehicles as per norms of MoEF , CPCB etc.
- 10 In case if in future the tender of ISWM Palwal on PPP project is allotted to concessionaire, this contract shall ceased to be in operation the site shall be handed over to concessionaire on as is where is basis and processing of the remaining legacy waste shall be the responsibility of concessionaire of ISWM Project.
- 11 Agency shall insure that the RDF is being utilized in the Industries/Plants where the conventional fuel can be replace with RDF as prescribed by CPCB/SPCB. Agency shall insure that fraction arising out of the processed waste is not being dumped in open area unscientifically by the agency within or out side the MC limit
- 12 In case of any dispute, the District Municipal commissioner Palwal will be the sole arbitrator and his orders will be final.
- 13 A team comprising of Municipal Engineer and Junior Engineer will check the specification / work done.
- 14 The inspection committee is competent to amend or add any minor change while execution of the work and contractor is bound to do so.
- 15 The contractor is bound to follow all the conditions written in the tender form MW4, DNIT and tender notice.
- 16 No material will be supplied by the department.
- 17 The agency will submit the documentary evidence regarding security /Bank Gaurantee within the 15 days. The security /Bank guarantee will be released after completion of the tender period without intrest.
- 18 GST/income tax/ any applicable tax will be deducted from the bill of contractor as per Government instructions at the time of execution /bill payment.
- 19 Any item of work not provided in the contract schedule of rates if required to be executed will be paid as per Haryana PWD schedule of rates 1988, together with the ceiling premium exhibited in the DNIT for various chapter subject to premium or discount tendered by the contractor, where the item exist in Haryana PWD schedule of rates 1988. The department reserves the option to take away any item of work of any part thereof at any time during the currency of contract and re allot to another contractor with due notice to the contractor without liability of compensation.

# Municipal Council, Palwal



20 Contractor is required to provide cautionary measurement/sign board etc during execution of work and he is fully responsible for any loss /compensation in case of accident, mishap at the site of work.

o/s

Executive Officer  
Municipal Council  
Palwal.

Dated : 04/12/2020

Endst No : 52-18/MCP

A copy of the same is forwarded to the following for information please.

(a) Director General, Urban Local Bodies Haryana ,Panchkula for information with respect to your office letter No. No.XEN-I/BR/DGULB /2020/6045 dated 03-12-2020.

(b) District Municipal Commissioner, Palwal for information with respect to your office letter No.1330/DMC/PWL/2020 dated 04-12-2020.

o/s

Executive Officer  
Municipal Council  
Palwal.